## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.286/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M

Name	of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt I	sactisting <mark>O</mark> sat to Hedre ac Ltd	to tawyers
Under Section		9 IBC	t progress report.	nut belit bes
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 Titerote Lotie
(JITEMDRA LOHIA)

Interior Resolution trolumore
(How RP)

Selb Fixal late 11/9/2012

1. Rahul Singh Advocable

for operational Caeditor.

Rahul Single 11/9/2012. 11.09.2017 - C.P. (IB) No. 286 / KB / 2017 - Pushkar Impex Pvt. Ltd. -Versus-Dimond Polymers Pvt. Ltd.

## **ORDER**

Ld. Lawyer on behalf of the Operational Creditor is present I.R.P. is also present and filed first progress report.

I.R.P. submitted that the next meeting is going to be held in due course. The statutory steps were taken up by the I.R.P and accordingly they have submitted the list of the Creditor and other necessary papers along with the report.

Fixed on 13.10.2017

(MANORAMA KUMARI) MEMBER (J)